

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 154
TO BE ANSWERED ON 30.07.2015

SINGLE WINDOW CLEARANCE AGENCY

*154. SHRI J.J.T. NATTERJEE:
SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of power/energy produced from various renewable sources vis-a-vis conventional sources of energy produced in the country;
- (b) whether the Government has chalked out a plan to promote and develop renewable energy projects on a massive scale to provide 24×7 power to all the villages across the country, if so, the details thereof including the road map drawn for the purpose and the target fixed for power generation during the 12th Five Year Plan;
- (c) whether the Government proposes to set up a single window agency for speedy clearance of renewable energy projects in the States and if so, the details thereof;
- (d) whether the Government has provided adequate subsidy under various schemes to support new and renewable energy projects in the States and if so, the details thereof, State/UT-wise; and
- (e) the status of renewable energy projects launched during the last three years and the current year including the proposals received from various States for setting up of new and renewable energy projects and their present status?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b),(c),(d)&(e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c),(d)&(e) of the Lok Sabha Starred Question No. 154* for answer on 30.07.2015 regarding Single Window Clearance Agency

(a): A total of about 1110 billion units of electricity was produced in the country during the year 2014-15 which included 61.78 billion units from various renewable energy sources.

(b): The Government of India has taken a joint initiative with respective State Governments for preparation of State specific documents for providing 24 x 7 power supply to all households/homes, industrial & commercial consumers and adequate supply of power to Agricultural consumers as per state policy. To begin with, 24 x 7 Power For All (PFA) documents have been prepared for the states of Rajasthan & Andhra Pradesh. State specific documents for the states of Arunachal Pradesh, Assam, Bihar, Goa, Jharkhand, Meghalaya, Telangana, Uttarakhand, and Uttar Pradesh have been taken up for preparation of State specific documents for 24X7 PFA. The document for Uttarakhand has been finalized and is expected to be signed shortly. The documents for Goa and Bihar are also under final stage of completion. Eight more states namely Assam, Arunachal Pradesh, Haryana, Jharkhand, Maharashtra, Meghalaya, Odisha, and Telangana are expected to be completed by August 2015. The target for completion of the documents for all states / UTs is December 2015.

Further, the Ministry of New and Renewable Energy (MNRE) has proposed 175 GW power capacity from various renewable energy sources by the year 2022. This includes 100 GW from solar, 60 GW from wind, 10 GW from bio-power and 5 GW from small hydro power. In addition, MNRE will also be promoting decentralized renewable systems for basic energy needs of cooking, household lighting and motive power uses.

(c): Power sector falls under the concurrent list of constitution of India. Hence, the role of Union Government is advisory in nature. The State Governments are clearing various renewable energy projects in their respective states as per their State policies. States of Andhra Pradesh and Madhya Pradesh have taken initiatives for setting up of single window clearance for renewable energy projects.

(d): The details of Central Finance Assistance/Subsidy provided by Ministry of New and Renewable Energy under various schemes to support new and renewable energy projects in different states are given in Annexure-I. State-wise details of Central Financial Assistance (CFA) released for promotion of renewable energy in the country during 2014-15 is given at Annexure-II. Financial Assistance has been released to all States/UTs as per Annual Budget provisions.

(e): The proposals for setting up of renewable energy projects are received in MNRE for sanction of the eligible Central Financial Assistance (CFA) under various schemes and programmes. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction of eligible CFA. This is done in a time bound manner and the process for such approvals is specified in the schemes. The State-wise details of grid-power capacity added during the last three years and current year from various renewable energy sources is given in Annexure-III.

**Annexure-I referred to in reply to part (d) of Lok Sabha Starred Question No. 154*
for 30.07.2015 regarding Single Window Clearance Agency**

Subsidy being provided under various renewable energy programmes.

A. GRID-INTERACTIVE RENEWABLE POWER PROGRAMMES:

1. Wind Power Projects:

Generation Based Incentive (GBI)	Rs.0.50 per unit subject to max of Rs.1.00 crore/MW
DEMONSTRATION PROJECTS IN:	
Special Category States (NE Region, Sikkim, J&K, HP and Uttarakhand)	Rs.3.00 crore X C ^{0.646}
• Other States	Rs.2.50 crore X C ^{0.646}
• C: Capacity of the project in MW;	[^] : raised to the power

2. Solar Power Projects:

Solar PV Power projects under Jawaharlal Nehru National Solar Mission (JNNSM) Phase-II, Batch-I of total 750 MW with Viability Gap Funding (VGF) support from National Clean Energy Fund (NCEF).	Minimum Project Capacity 10MW Maximum Project Capacity 50MW	VGF support upto 30% of Project Cost limited to Rs.2.50 Cr/MW based on reverse bidding process.
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3. Small Hydro Power Projects

Support to new SHP projects in State sector:

Category	Above 100 KW and up to 1000 KW	Above 1 MW – 25 MW
Special category and NE States	75,000 per KW.	7.5 Crores / MW limited to `20 crore per project.
Other States	35,000 per KW.	3.5 Crores / MW limited to `20 crore per project.

Support to new SHP project in private / co-operative / joint sector:

Areas	Upto 25 MW
N E Region, J & K, H.P. &Uttarakhand (Special Category States)	1.5 crore/ MW limited to `5.00 crore per project
Other States	1.0 crore/ MW limited to `5.00 crore

4. Biomass Power and Bagasse Cogeneration Projects:

Private / Joint / Cooperative / Public Sector Sugar Mills:

	Special Category and NE States	Other States
Biomass Power projects	Rs.25 lakh per MW*	Rs.20 lakh per MW*
Bagasse Co-generation	Rs.18 lakh per MW*	Rs.15 lakh per MW*
Co-generation projects by cooperative/public sector sugar mills 40 bar & above 60 bar & above 80 bar & above	Rs.40 lakh Rs.50 lakh Rs.60 lakh Per MW of surplus power (maximum support Rs. 6.0 cr / project)	Rs.40 lakh Rs.50 lakh Rs.60 lakh Per MW of surplus power (maximum support of Rs. 6.0 crore per project)

*Maximum support of Rs. 1.50 crore per project.

5. Waste to Energy Projects:

Type of Waste	Central Financial Assistance
Municipal Solid Waste	Rs.2.00cr./MW, Max. Support 10 Cr. /project.
Urban Waste	Rs.2.00cr./MW, Max. Support 5 Cr. /project.
Industrial waste	Rs. 0.20cr to Rs. 1.00cr/MW, Max. Support Rs.5.00cr/project.

B. OFF-GRID / DECENTRALIZED RENEWABLE ENERGY PROGRAMMES

S.No	Programme	Subsidy
6.	Family Type Biogas Plants NE Region States including Sikkim (except plain areas of Assam) Plain areas of Assam J&K, Himachal Pradesh, Uttarakhand (excluding Terai region), Nilgiris of Tamil Nadu, Sadar, Kurseong and Kalimpong sub-divisions of Darjeeling, Sunderbans, Andaman & Nicobar Islands and SC & ST (not included in above areas) All Others	Rs.15,000 to Rs.17,000 per plant Rs.10,000 to Rs.11,000 per plant Rs.7,000 to Rs.11,000 per plant Rs.5,500 to Rs.9,000 per plant
7.	Solar Photovoltaic Systems	<ul style="list-style-type: none"> ➤ Subsidy of 30% of project cost ➤ For solar light through NABARD, Regional Rural Banks (RRB) and

		other commercial bank 40% subsidy is available.
8.	Solar Water Heater	60% and 30% of the benchmark cost in special category states and other states respectively. Benchmark cost in the range of Rs. 11,000/sq.m. and 8,000/sq.m for different configuration of systems.
9.	Concentrating Solar Thermal Technology	30% of the project cost.
10.	Small Aero-Generators and Hybrid Systems	Rs.1.00 lakh per KW
11.	Micro-hydel plants/ Water mills	<ul style="list-style-type: none"> ➤ Rs. 1.25 lakh/kw for Micro-hydel upto 100 kw. ➤ Rs.0.50 lakh per watermill for mechanical application ➤ Rs.1.50 lakh per watermill for electrical application
12.	Biomass Gasifier	<ul style="list-style-type: none"> ➤ Rs. 15,000 / kW (with 100% producer gas engine) ➤ Rs. 2,500/kw for dual fuel engine ➤ Rs. 2.0 lakh per 300 kw for Thermal Applications ➤ 20% higher CFA for special category states
13.	<p>Improved Cookstoves Family sized /domestic cook-stoves/earthen cookstoves</p> <p>Community Cook-stoves for MDM Kitchens, Anganwadis, Tribal / SC / Backward hostels, government and forest rest houses etc.</p>	<p>50% of cost of cook-stoves with maximum ceiling of Rs. 400 for natural draft (including earthen chulhas with metal combustion chambers) and Rs.800 for forced draft - average support taken at Rs. 600/- per cookstove.</p> <p>50% of cost of cook-stoves with maximum ceiling of Rs. 2500 for natural draft and Rs. 5000 for forced draft type cook-stoves - average support taken at Rs. 3750 per cook-stove</p>

Annexure-II referred to in reply to part (d) of Lok Sabha Starred Question No. 154* for 30.07.2015 regarding Single Window Clearance Agency**State-wise details of Central Financial Assistance (CFA) released for promotion of renewable energy in the country during 2014-15**

S. No.	States	2014-15
		Amt. Released (in Rs. crore)
1.	Andman & Nikobar	0.09
2.	Andhra Pradesh	1.86
3.	Arunachal Pradesh	15.68
4.	Assam	16.15
5.	Bihar	6.74
6.	Chandigarh	11.32
7.	Chhattisgarh	36.09
8.	Dadra & Nagar Haveli	0.03
9.	Daman & Diu	0.03
10.	Delhi	31.54
11.	Goa	1.22
12.	Gujarat	36.09
13.	Haryana	51.22
14.	Himachal Pradesh	23.99
15.	Jammu & Kashmir	61.79
16.	Jharkhand	7.61
17.	Karnataka	51.41
18.	Kerala	31.93
19.	Lakshadweep	0.00
20.	Madhya Pradesh	30.26
21.	Maharashtra	229.04
22.	Manipur	1.63
23.	Meghalaya	8.39
24.	Mizoram	8.98
25.	Nagaland	9.90
26.	Odisha	27.92
27.	Puducherry	0.01
28.	Punjab	38.66
29.	Rajasthan	113.30
30.	Sikkim	3.09
31.	Tamil Nadu	52.64
32.	Telangana	98.04
33.	Tripura	1.94
34.	Uttar Pradesh	61.01
35.	Uttarakhand	8.35
36.	West Bengal	17.17
	Total	1095.09

Annexure-III referred to in reply to part (e) of Lok Sabha Starred Question No. 154* for 30.07.2015 regarding Single Window Clearance Agency

State-wise details of renewable power generation capacity addition during the last three years and the current year (as on 30.06.2015)

S.No.	State/UT	SHP				Wind Power				Bio - Power			Solar Power				
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	1.2	2	2.2	9	202.1	298.50	285.2	43.70	17.50	7.50	16.5		1.6	108.68	126.77	5.60
2	Arunachal Pradesh	24.68		0.7											0.00	0.00	
3	Assam		3														
4	Bihar	6.4								27.92							
5	Chhattisgarh	31.75									15.00				3.10	0.50	2.68
6	Goa																
7	Gujarat			1		208.3	279.80	190.73	84.75	10.00	13.40	12.00		253.01	58.50	83.65	
8	Haryana			1.4	2					9.50		7.00			2.50	2.50	
9	Himachal Pradesh	60.25	51.00	85.01	5.00												
10	Jammu & Kashmir		17.00	9													
11	Jharkhand													12		0.00	
12	Karnataka	81.3	67.90	98	30.20	201.65	183.00	320.10	0.8	50.00	112.00	61		5	17.00	46.22	11.00
13	Kerala	8.75		10.5				0.00	0.00							0.00	
14	Madhya Pradesh					9.6	37.40	456.3	61	7.50	10.00	10		35.215	309.85	205.00	45.00
15	Maharashtra	18.6	27.50	8		288.55	1074.00	350.45	4.1	155.20	188.50	93		80	149.25	82.23	12.95
16	Manipur																
17	Meghalaya																
18	Mizoram																
19	Nagaland		1														
20	Orissa		0.33												17.50	2.26	0.16
21	Punjab		1.7	1.2						34.00	16.00	1.00			7.52	168.75	10.00
22	Rajasthan					614	98.80	523.5	103.2	10.00	8.00	10.00		355.25	178.95	228.85	221.60
23	Sikkim																
24	Tamil Nadu					174.6	107.38	185.5	21.65	8.40	32.60	91		2	81.76	54.12	5.40
25	Telangana															61.25	1.50
26	Tripura															5.00	
27	Uttar Pradesh									132.00		112		5	3.70	42.16	
28	Uttrakhand	4		34.5							20.00						
29	West Bengal									10.00					5.00		
30	Andaman & Nicobar													5			
31	Chandigarh														2.00		0.54
32	Dadar & Nagar Haveli																
33	Daman & Diu																
34	Delhi												12.00	0.01	2.14	0.32	1.25
35	Lakshwadeep																
36	Pondicherry																
37	Others															2.50	
	Total	236.93	171.43	251.51	46.20	1698.8	2078.88	2311.78	319.20	472.02	423.00	413.50	12.00	754.085	947.45	1112.07	317.68

MW = Mega Watt